[17 JUNE 1971]

†[Application for telephone connfction in Jaipur circle

1123. SHRI JAGDISH PRASAD MATHUR: Will the Minister of COM-MUNICATIONS/ १ संचार मंत्री be pleased to state:

(a) the number of applications for telephone connections received from various places in the Jaipur circle which have been pending for more than six months;

(b) whether the telephone connections have been given in  $Jaipu_r$  circle strictly on the 'first come first served' basis; and

(c) whether Government have received representations alleging violation of the rules in this above circle?]

संचार मंत्री (श्रीहेमवती नंदन बहुगुणा) (क) 2571 ।

(ख) नये कनेक्शन विभिन्न वर्गों के यावेदनकर्ताग्रों जैसे कि ग्रपना टेलीफोन योजना 'विशेष' ग्रौर 'सामान्य' को टेलोफोन कनैक्शन ग्रलाट करने के लिए निर्धारित नियमों के ग्रनुसार दिए जाते हैं । बिना बारी के कनैक्शन 'ग्रपना टेलीफोन योजना, ग्रौर 'विशेप' वर्गों के ग्रन्तर्गत टेलीफोन सलाहकार मोमेति की सिफारिशों पर ग्रौर कुछ मांमलों में कुछ निर्दिण्ट शर्ते पूरी होने पर सर्किलों या टेलीफोन जिलों के ग्रध्यक्षों ढारा दिए जाने की अनुमति है ।

(ग) वर्ष 1970 में ग्रौर वर्ष 1971 में ग्रब तक कोई ऐसा ग्रभ्यावेदन प्राप्त नही हन्रा है ।

†[THE MINISTER OF COMMUNI-CATIONS/ संचार मंत्री (SHRI H. N. BAHUGUNA): (a) 2571.

(b) New connections are given on the basis of the prescribed rules for

to Questions

allotment of telephone connections to various categories of applicants, such as "OYT" "Special" and General. Out of turn connections are permissible under the rules in the OYT and Special categories on the recommendations of the concerned. Telephone Advisory Committee and in some cases by the Heads of circles or Telephone Districts if certain prescribed conditions are fulfilled.

(c) No such representation has been received during the years 1970 and 1971 so far.]

CONVERSION OF SAMACHAR BHARATI INTO A TRUST

1124. SHRI ARJUN ARORA: DR. SALIG RAM: SHRI RAJENDRA PRATAP SINHA: SHRI KRISHAN KANT:

Will the Minister of INFORMATION AND BROADCASTING/ सूचना ऋौर प्रसारण मत्रो be pleased to state:

(a) whether any decision has been taken to convert Samachar Bharti into a trust; and

(b) if so, what action has been taken in this respect?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING/ सूचना म्रौर प्रसारण

## मंत्रालय मे उपमंत्री

(SHRI DHARAM BIR SINHA): (a) and (b) The question c. making the managements of all news agencies conform to the objectives which the Press Commission had in mind in framing their recommendations in regard to the P.T.I. is under the consideration of Government

DESECRATION OF IDOLS OF HINDU DEITIES IN SALEM

1125. SHRI LOKANATH MISRA: SHR K. C. PANDA: SHRI K. SUNDARAM:

Will the Minister of HOME AF-FAIRS | गृह मंत्री be pleased to state:

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